

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 17th September, 2015

No. HC.VII-95/2012/4347/A: Hon'ble the High Court has been pleased to direct the Judicial Officers of Arunachal Pradesh Judicial Service to attend a training programme on "**Cyber Crime Related Capacity Development**", organised by the Judicial Academy, Assam in collaboration with the C-DAC, Kolkata **on 26 – 27 September, 2015 at Itanagar.**

However, the Judicial Officers who had earlier participated in the "Regional Conference on Cyber Laws (Issues and Challenges)" held on 21st & 22nd March, 2015 at the Assam Administrative Staff College, Khanapara, Guwahati, **need not attend the aforesaid programme.**

The details of the Training Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to report at the venue on 26.09.2015 at 09:30 A.M. positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-95/2012/4348 - 4361/A, Dated : 17.09.15

Copy forward for information and necessary action:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
4. The Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
8. The Joint Registrar, Gauhati High Court, Itanagar Bench. **He is requested to ensure circulation of this Notification to all the Judicial Officers of his State and do the needful in this regard. Further, he is requested to inform few Public Prosecutors / Lawyers working at Itanagar to attend the training programme. He is also requested to intimate few Investigating Officers to attend the training programme.**
9. Dr. Amit Chaudhuri, Project Chief Investigator, C-DAC, Kolkata.
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


17-09-13
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM